

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1457/2007

IQBAL SINGH (D) BY LRS. &amp; ORS.

Appellant(s)

VERSUS

LUDHIANA IMPROVEMENT TRUST &amp; ORS.

Respondent(s)

(IA No.60192/2017-XTRA)

WITH

C.A. No. 6278/2009

Date : 03-08-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.K. AGRAWAL  
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPREFor Appellant(s) Mrs. Nanita Sharma, AOR  
Mr. Vivek Sharma, Adv.

Kanhaiya Priyadarshi, AOR

Mr. Pashupathi Nath Razdan, AOR  
Mr. R. C. Gubrele, AORFor Respondent(s) Mr. Suresh C. Gupta, Adv.  
Mr. Birendra Kumar Mishra, AOR  
Ms. Poonam Atey, Adv.Mr. Anupam Lal Das, Adv.  
Mr. Raktim Gogoi, Adv.  
Mr. Kartikeya Singh, Adv.  
Mr. Anirudh Singh, Adv.

Mr. Gagan Gupta, AOR

Mr. Abhay Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List these matters on Wednesday, i.e, on 09.08.2017.

(SONALI SAUND)  
SENIOR PERSONAL ASSISTANT(CHANDER BALA)  
COURT MASTER